

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

CP(C) 180/00024/18
in
Original Application No.180/00015/2014

Thursday, this the 28th day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Santhosh Kumar.N.V
S/o.Sri.S.R.Venkiteswara Bhatt
aged 49 years, Upper Division Clerk
Dooradarshan Maintenance Centre
Dooradarshan, Vrindavan Road, P.O Viyyur
Thrissur – 680 010, Residing at Neenthadamadathil House
P.O. Mala – 680 732 ... Applicant

**(by Advocate: Mr.O.V.Radhakrishnan,Senior Advocate with
Mrs.K.Radhamani Amma)**

versus

1. Sri.N.K.Sinha
age and father's name not known to the petitioner
Secretary
Ministry of Information and Broadcasting
Sashtri Bhavan, Parliament Street
New Delhi – 110 001
2. Sri.Shashi S.Vempati
age and father's name not known to the petitioner
Chief Executive Officer
Prasar Bharati, Broadcasting Corporation of India
PTI Building, Parliament Street
New Delhi – 110 001
3. Sri.Fayyas Sheheryar
age and father's name not known to the petitioner
Director General, All India Radio
Akashvani Bhavan , Parliament Street
New Delhi – 110 001

(By Advocate – Mr.P.R.Sreejith,ACGSC)

.2.

This application having been heard on 28th March 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned Standing Counsel for the respondents Mr.P.R.Sreejith,ACGSC handed over a copy of the order dated 12.3.2019 issued by Prasar Bharathi in compliance with the order of this Tribunal in O.A 180/15/2014. Mr.R.Sreeraj representing Mr.O.V.Radhakrishnan,Senior Advocate, learned counsel for the applicant present.

3. It appears that there is substantial compliance of the order of this Tribunal. Hence CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures

Annexure P-1 - Photocopy of the Order dated 7.4.2017 in O.A 180/15/2014 of this Hon'ble Tribunal

Annexure P-2 - Photocopy of the covering letter dated 12.4.2017 of the petitioner to the 1st respondent

Annexure P-3 - Photocopy of the letter dated 11.8.2017 of the petitioner to the respondents.
